

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:511
ANSWERED ON:26.02.2015
ACCIDENTS DUE TO OVERLOADING
Patel Shri Dilip

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the number of accidents occurred due to overloading during each of the last three years and the current year, State-wise;
- (b) whether the Government has taken any steps to check overloading of the vehicles particularly on toll plazas; and
- (c) if so, the penalty levied on the overloaded vehicles during the said period, State-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

(a) The details of the number of road accidents caused due to overloaded vehicles during the years 2010-2013 (the latest available data) is annexed.

(b) & (c) The Ministry of Road Transport & Highways has been emphasizing States/UTs from time to time for strict enforcement of the provisions of law to check the menace of overloading. National Highway Authority of India (NHAI) has been asked to take strict action against truckers overloading on National Highways which may prove a deterrent measure. NHAI has also been asked to install Weighing Machines and other necessary equipments near key Toll Plazas on a pilot basis, to curb the practice of overloading.

The Ministry does not maintain data on amount recovered as penalty from the overloaded vehicles.